From:

Registrar General,

High Court of Uttarakhand,

Nainital.

To,

- All the District Judges, Subordinate to High Court of Uttarakhand,
- Principal Secretary Law-cum-L.R., Government of Uttarakhand, Dehradun.
- Principal Secretary Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun
 - Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital.
- Chairman, Commercial Tax Tribunal, F-6, Nehru Colony, Hardwar Road, Dehradun. Chairman, State Transport Appellate Tribunal, 3/5 A, Race Course, Near Rinku Medicose,
- Secretary, Lokayukt, 3/3, Industrial Area, Patel Nagar, Dehradun.
- Principal Judge, Family Court, Dehradun and Judges, Family Court of Hardwar, Nainital, Pauri Garhwal, Tehri Garhwal, Kotdwar, Vikasnagar, Almora and Udham Singh Nagar.
- Registrar, State Consumer Disputes Redressal Commission, Uttarakhand, House No. 176, Ajabpur Kalan, Near Spring Hills School, Mothrowala Road, Dehradun, 248415.
- 10. Member-Secretary, Uttarakhand State Legal Services Authority, Nainital.
 - 11. Presiding Officer, Industrial Tribunal-cum-Labour Court, Haldwani, Distt. Nainital.
 - 12. Presiding Officer, Labour Courts, Dehradun, Hardwar and Kashipur, Distt. Udham Singh Nagar.
 - 13. Registrar, Public Service Tribunal, Uttarakhand, Dehradun. 14. Chairman, Uttarakhand Co-operative Tribunal, Dehradun.
 - 15. Registrar-cum-Secretary, State Level Police Complaint Authority, Dehradun.

/UHC/Admin.A/2017 C.L. No. 03

Dated: July 03 , 2017.

Subject:

Nomination of Administrative Judge(s).

Sir.

In supersession of earlier Circular Letters on the subject noted above, I have to inform that Hon'ble the Chief Justice is pleased to nominate the following Hon'ble Judges as the Administrative Judge Incharge of the District(s) shown against their names in the list given below with immediate effect.

- 1. Hon'ble Mr. Justice Rajiv Sharma
 - Dehradun and Uttarkashi - Hardwar and Almora
- 2. Hon'ble Mr. Justice V.K. Bist
- Hon'ble Mr. Justice Sudhanshu Dhulia 3 - Udham Singh Nagar and Champawat

- Tehri Garhwal

- Hon'ble Mr. Justice Alok Singh 4
- Nainital Hon'ble Mr. Justice S.K. Gupta 5 - Pauri Garhwal & Bageshwar
- 6 Hon'ble Mr. Justice U.C. Dhyani
- 7.
- Hon'ble Mr. Justice Lok Pal Singh - Chamoli 8. Hon'ble Mr. Justice Manoj Kumar Tiwari - Rudraprayag
- Hon'ble Mr. Justice Sharad Kumar Sharma Pithoragarh

You are therefore, informed accordingly.

Yours sincerely,

(Narender Dutt)

No. 3009 /I-d-2/Admin.A/2005

Dated: July 93, 2017.

Copy forwarded for information to:

P.P.S. to Hon'ble the Chief Justice.

- P.S. to Hon'ble Judge(s) with the request to place it before His Lordship for kind perusal.
- P.S. to Registrar General.
- All the Registrars of the Court.
 - Joint/ Deputy/ Assistant Registrars & Section Officers of the Court.
- I/c N.I.C., High Court of Uttarakhand, Nainital with request to upload it on the Website of Hon ble the High Court.

Registrar General